

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service DR. GITA RAWAT 2. Cadre INDIAN LEGAL SERVICE
to which the officer belongs

4. Present Pay

3. Present post held : JOINT SECRETARY & LEGAL ADVISER

Name of District, Division, Taluk & Village or City in which property is situated (full location & postal address)	Name Details Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1 Gautam Nagar New Delhi - 110049	2 Hence No 98, Flat No 201 Country road Apartment Gautam Nagar New Delhi - 110049	3 Ap B. 10/201 from Mr. S. S. Tamer proprietor of country road property Ltd. on 21-3-2005	4 Net - Known Approximately Rs. 40/- Lakh.	5 Self occupied	6 Acquired from Govt. of India on 1-2-2005 and (from from PNB and purchased from country road property Ltd. Mahendrapur New Delhi) All information in this regard is already furnished on 20-4-2011 presented Authority on 20-4-2011	7 NIL (Self occupied)	8

Signature : [Signature]
Name: DR. GITA RAWAT
Designation: JS & LA
Date : 15-6-2011